

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1492
ANSWERED ON:09.03.2017
Proposals from State Governments
Untwal Shri Manhor

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received proposals from various State Governments through the Sports Authority of India for setting up of various sports academies, providing training and sanctioning of funds for promotion of sports;
- (b) if so, the details and the present status thereof, State/UT-wise;
- (c) whether the Government proposes to grant funds to the State Governments on the said schemes/proposals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)

(a) to (e): Yes, Madam. The Government has received the proposals from the following State Governments through the Sports Authority of India(SAI) for setting up of various Sports Academies.

The present status of Sports academies and status of fund allocation is as follow:

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(a) State Govt.

(a) Academy

(b) Status

(c to e)

Fund Allocation

1

Govt. of Haryana

SAI National Boxing Academy

Operational

Funds are not granted to State Govt. SAI is running the Academy from the funds under National Sports Talent Search Scheme (NSTSS)

2

Govt. of Kerala

SAI National Golf Academy

Operational

Funds are not granted to State Govt. SAI is running the Academy from the funds under NSTSS

3

Govt. of Odisha

SAI Regional Badminton Academy

Under Process

SAI shall run the Academy. MYAS sanctioned an amount of Rs. 55.00 lakhs from National Sports Development Fund (NSDF).</pre>
